POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF PHAARMASIA LIMITED

The details subsequent to the completion of the Offer made vide Public Announcement dated: 26-04-2007, the Corrigendum to the Public Announcement dated: 29-08-2008 and Letter of Offer dated: 30-08-2008, under the Securities and Exchange Board of India, (Substantial Acquisition of Shares and Takeovers), Regulations 1997, on behalf of the Acquirer M/s. Maneesh Pharmaceuticals Limited and PAC, M/s Svizera Labs Private Limited, as given below to acquire upto 25,94,245 fully paid up equity shares of Rs. 10/- each representing 38% of the equity share capital at a price of Rs. 4.50 ps. (including, Rs. 0.50 ps for interest) per share for each fully paid up equity share payable in cash are as under:

The details of the offer are as under:

1 Name of the Target Company : **PHAARMASIA LIMITED**

2 Name of the Acquirer : **M/S. MANEESH PHARMACEUTICALS LIMITED**
Regd. Office: Kalpataru Court, 2nd Floor,
Dr. C G Road Chember,Mumbai – 400 074.
Ph:022-2520 2122 / 23 / 24, Fax : 022-2520 2121

3 Name of the PAC : **M/s. SVIZERA LABS PRIVATE LIMITED**
Regd. Office at: Plot No. D 16/6, TTC Industrial Area,MIDC, Turbhe, Navi Mumbai – 400 705.
Phone No:022-2761 7448, Fax : 022-2761 7449,

4 Name of the Manager to the Offer : **SOBHAGYA CAPITAL OPTIONS LIMITED**

5 Name of the Registrar to the Offer : **VENTURE CAPITAL AND CORPORATE INVESTMENTS PRIVATE LIMITED**

6 Offer Details
a. Date of opening of the Offer : **FRIDAY 12TH SEPTEMBER, 2008**
b. Date of closure of the Offer : **WEDNESDAY 1ST OCTOBER, 2008**

7 **Details of Acquisition**

Sl. No.	Item	Proposed in the Offer document		Actuals	
1	Offer price	Rs. 4.50 ps		Rs. 4.50 ps	
2	Share holding of acquirer (No & %) before MOU/P.A.	25,00,000 (36.62 %)		25,00,000 (36.62 %)	
3	Shares acquired by way of MOU (No & %)	Nil		Nil	
4	Shares acquired in the open offer (No & %)	25,94,245 (38%)		25,14,232 (36.83%)	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 1,16,74,102/-		Rs. 1,13,14,044/-	
6	Shares acquired after P.A but before 7 working days prior to closure date, if any (No & %)	N.A		N.A	
7	Post offer share holding of acquirer (No & %) (2+3+4+6)	50,94,245 (74.62 %)		50,14,232 (73.45 %)	
8	Pre & Post offer share holding of Public (No & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		38,59,362 (56.53 %)	17,32,715 (25.38 %)	38,59,362 (56.53 %)	18,12,728 (26.55%)

8 Status of the escrow account, whether released or not. **– NOT RELEASED**.
9 Payment of interest, if any, to the shareholders along with the details thereof. **Rs. 0.50 ps, was paid as interest on equity share of Rs.10/- each, for the period, from the date of payment mentioned in the public announcement for the date of actual payment of consideration @ 10pa. (24th, July, 2007 to 16th, Oct, 2008)**
10 Status of investor complaints received, if any. **- NIL**

NOTE
The Acquirer M/s. Maneesh Pharmaceuticals Limited, and PAC M/s Svizera Labs Private Limited, have given an undertaking dt. 16/10/2008, to accept joint and several responsibility for the information contained in this Public Announcement.

This Public Announcement is issued on behalf of the Acquirer as mentioned above by the **Manager to the offer:**

SOBHAGYA
CAPITAL OPTIONS LIMITED
7-1-32/4, P–1, Leelanagar,Begumpet,
Hyderabad – 500 016
Phone Nos: 040 – 6552 8262 / 3072 5759/ 66107181
Fax No.: 040–2374 0419
Contact Person : Ms.Lavanya Chandra
Email: sobhagyacapital@yahoo.com
lavanya@sobhagyacapital.com
Sebi Regn. No. INM000008571

Date: **27/10/2008**
Place: **Hyderabad**